

HIGH COURT OF CHHATTISGARH, BILASPUR
SUPPLEMENTARY CONSTITUTION OF BENCHES AT HIGH COURT OF
CHHATTISGARH, BILASPUR W.E.F. 27.07.2024

S.No	Name of Hon'ble Judges	Jurisdiction
01.	<p style="text-align: center;"><u>Division Bench – III</u> Hon'ble Mr. Justice Sanjay K. Agrawal & Hon'ble Mr. Justice Sanjay Agrawal (up to 01.30 P.M.)</p>	<p>➤All Criminal Matters of Division Bench. (Except Criminal Appeal from the year 2020 onwards and Application for leave to appeal U/s 378 Cr.P.C./ Application for leave to appeal U/s 419 B.N.S.S. (Motion hearing matters) and Applications under Section 482 of the Code of Criminal Procedure/ Applications under Section 528 of Bhartiya Nagarik Suraksha Sanhita (For Quashing of FIR)).</p>
02.	<p style="text-align: center;"><u>Division Bench – IV</u> Hon'ble Mrs. Justice Rajani Dubey & Hon'ble Mr. Justice Sanjay Kumar Jaiswal (up to 01.30 P.M.)</p>	<p>➤All Civil Matters of Division Bench. ➤Company Appeal. ➤All Writ Matters of Division Bench. (Against the order of Tribunal constituted under Article 323-A & 323-B of the Constitution of India).</p>

Note:- The Roster dated 20.07.2024 w.e.f. 24.07.2024 is modified to the above extent.

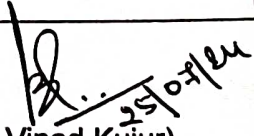
Sd/-
CHIEF JUSTICE
25/07/2024

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement No. 11598 / R.(J.) / 2024 Bilaspur, Dated: 25.07.2024

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1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
5.	The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
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9.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.
10.	The Additional Registrars (Judicial / D.E.&E / Admn. / Classification), High Court of Chhattisgarh, Bilaspur.
11.	The Advocate General, Government of Chhattisgarh, Bilaspur.
12.	The Deputy Solicitor General of India, Central Government, High Court Premises, Bilaspur.
13.	The Secretary, High Court Legal Services Committee, Bilaspur.
14.	The Secretary, High Court Bar Association, Bilaspur.
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(K. Vinod Kujur)
Registrar (Judicial)